MR.DEPUTY-SPEAKER: The question is :

"That the Bill be passed."

The motion was adopted.

15,29 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirty-Fourty Report

SHRI RAMNATH DUBEY (Banda): Sir, I beg to move:

"That this House do agree with the Thirty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd December, 1981."

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Thirty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd December, 1981.

The motion was adopted.

MR. DEPUTY SPEAKER : Dr. Subramaniam Swamy.;

DR.SUBRAMANIAM SWAMY: (Bombay North East) Can I say something....

MR. DEPUTY SPEAKER: You have only to move for leave.

श्री मनीराम बागड़ी (हिसार) : उपाध्यक्ष महादय, इससे पहले मेरी एक बात सुन लिजिए। जभी बोट-क्लब पर 2000 लोग हो 4 संसद-सदस्य और 5-6 सौ महिलाओं को गिरफ्तार कर लिया गया है। इसके बारे में कुछ . . .।

SHRI HARIKESH BAHADUR Gorakhpur) : It is very serious, Sir.

MR. DEFUTY SPEAKER: Unless it is serious you will not raise it here; I know it.

भी रामावतार शास्त्री (पटना) । प्रधान मंत्री जी कच्छ कहाँगी ?

(Interruptions)

DR. SUBRAMANIAN SWAMY: The Bill is so important that even the Prime Minister has turned up in the House.

(Interruptions)

भी मनी राम बागड़ोः प्रधान मंत्री जी कुछ कहने की इच्छा रखती हैं क्या? वहां महिला पुलिस नहीं है। लंडीज को मर्द पुलिस गिरफतार कर रही है। प्रधान मंत्री के राज में आदमी गिरफ्तार कर रहे हैं औरतों को। बचाओं किसी तरह।

MR. DEPUTY SPEAKER: Dr. Subramaniam Swamy.

DR. SUBRAMANIAM SWAMY: Can I speak also?

MR. DEPUTY SPEAKER: Only introduction of the Bill.

15.31 hrs

EMBASSIES, CONSULATES AND UNITED NATIONS AGEN-CIES EMPLOYEES

(CONDITIONS OF SERVICE)
BILL. *

DR. SUBRAMANIAM SWAMY (Bombay North East): I beg to move for leave to introduce a Bill to

^{*}Published in Gazette of India Extraordinary. Part-II, Section 2 dated 24-12-81.

regulate certain conditions of service of employees in the offices and establishments under the foreign Embassies, Consulates and Agencies under the United Nations.

MR. DEPUTY SPEAKER. The question is:

"That leave be granted to introduce a Bill to regulate certain conditions of service of employees in the offices and establishments under the foreign Embassies, Consulates and Agencies under the United Nations."

The motion was adopted.

DR. SUBRAMANIAM SWAMY: I introduce the Bill.

15.31 hrs.

SMALL FAMILY (PROMOTION AND MOTIVATION) BILL*

SHRI BALASAHEB VIKHE PATIL (Kopargaon): I beg to move for leave to introduce a Bill to empower the Central Government to take measures to promote and motivate small families in the country and put family planning measures on a statutory footing and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to empower the Central Government to take measures to promote and metivate small families in the country and put family planning measures on a statuory footing and for matters connected therewith."

The motion was adopted.

SHRI BALASAHEB VIKHE PAUL: I introduce the Bill.

15.32 hrs.

RESERVATION OF POSTS IN PUBLIC SECTOR AND PRIVATE SECTOR SERVICES (FOR ECONOMICALLY WEAKER SECTIONS OF SOCIETY) BILL*

SHRI BALASAHEB VIKHE PATIL (Kopargaon): I beg to move for leave to introduce a Bill to provide for reservation of Posts in Public Sector and Private Sector services for economically weaker section of society.

MR. DEPUTY SPEAKER:

"That leave be granted to introduce a Bill to provide for reservation of posts in Public Sector and Private Sector services for economically weaker section of society."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

15.32 hrs.

POLITICAL PARTIES (FINANCIAL ASSISTANCE) BILL*

SHRI BALASAHEB VIKHE PATIL (Kopargaon): I beg to move for leave to intoduce a Bill to provide for grant of financial assistence to political parties in connection with the election of their candidates, by the Central Government, for ensuring their effective functioning and promoting sound democratic policy and for matters connected therewith and incidental thereto.

^{*}Published in Gazette of India Extraordinary. Part-II, Section 2 dated 24-12-81